

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

No. 68/UHC/XIII-b-1/Recruitment Cell/2024;

Dated: 21st March, 2024.

In compliance of directions issued by Hon'ble the Supreme Court of India in Civil Appeal No. 1867 of 2006, "Malik Mazhar Sultan and Another Vs. U.P. Public Service Commission and Others", the High Court of Uttarakhand, Nainital has determined following vacancies (*including vacancies likely to occur within one year*) for various Judicial Cadres for the Year 2024:-

Recruitment/ Selection Year 2024

SR. No.	Cadres Of Judicial Service In The State	Notified Vacancies
1.	H.J.S. 65% by Promotion from the Cadre of Civil Judge (Senior Division) on the principle of merit-cum-seniority	05
2.	H.J.S. 10% by Promotion from the Cadre of Civil Judge (Sr. Div.) through Limited Competitive Examination	00
3.	H.J.S. 25% Direct Recruitment (from Bar)	03
4.	Civil Judge (Senior Division) by Promotion from the cadre of Civil Judge(Junior Division)	10
5.	Civil Judge (Junior Division) Direct Recruitment	06

By Order of the Hon'ble Court

Sd/-
(Ashish Naithani)
Registrar General
High Court of Uttarakhand
Nainital.